

STUDENTS UNREST

*77. **SHRI MAYAVAN** : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a Subcommittee of Inspectors-General of Police which was appointed last year has submitted a report to the Ministry regarding the action to be taken on students unrest;

(b) if so, the main points of the report;

(c) whether it is also a fact that this report has been circulated to the State Governments for their comments; and

(d) if so, their reaction thereto ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) to (d) . The main recommendations have been forwarded to the State Governments for their comments, which are still awaited.

MAHAJAN COMMISSION REPORT

*78. **SHRI K. LAKKAPPA** :
SHRI S. A. AGADI :
SHRI MADHU LIMAYE :
SHRI P. VISWAMBHARAN :
SHRI BAL RAJ MADHOK :
SHRI RAGHUVIR SINGH SHASTRI :

SHRI NATH PAI :
SHRI DEORAO PATIL :
SHRI E. K. NAYANAR :
SHRIMATI SUSHILA ROHATGI :

SHRI A. K. GOPALAN :
SHRI SRADHAKAR SUPAKAR :
SHRI P. GOPALAN :
SHRIMATI SUSEELA GOPALAN :

SHRIMATI TARA SAPRE :
SHRI NITIRAJ SINGH CHAUDHARY :

SHRI GEORGE FERNANDES :
SHRI GADILINGANA GOWD :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Central Government have received the Mahajan Commission Report on the boundary disputes between Maharashtra, Mysore and Kerala;

(b) if so, whether any decisions have been arrived on the report;

(c) when the follow-up action will be taken in this matter; and

(d) whether Government propose to lay on the Table a copy of the Report ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) and (c). The recommendations are under consideration.

(d) Copies of the Report have been placed in Parliament Library and have also been supplied to the Members.

RANCHI RIOTS

*79. **SHRI UMANATH** :
SHRI SATYA NARAIN SINGH :
SHRI A. K. GOPALAN :
SHRI SITARAM KESRI :
SHRI YAMUNA PRASAD MANDAL :
SHRI RAMAVATAR SHASTRI :
SHRI NITIRAJ SINGH CHAUDHARY :
SHRI SARJOO PANDEY :
DR. SURYA PRAKASH PURI :
SHRI RAM AVTAR SHARMA :
SHRI SHEOPUJAN SHASTRI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether he visited Ranchi recently after the communal riots there;

(b) whether he has asked the officials to investigate into the causes of the riots;

(c) if so, the findings thereof; and

(d) the steps taken by Government in this regard ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) It was agreed in discussions with the Chief Minister and other Ministers of Bihar that investigation of the criminal cases that had been instituted by the Bihar police in connection with the disturbances would be vigorously pursued and completed as early as possible.

(c) and (d). The State Government have reported that police investigation was taken